

**V Addl. District & Sessions Judge Court, Tiptur****Cause list on 25-06-2020  
Morning session**

<b>Sl.No</b>	<b>Case No.</b>	<b>Parties Names</b>	<b>Stage</b>	<b>Advocate Name</b>
1	CrI.R.P.10012/2020	Illiyas V/s The Thasildar	Appearnace of Party	H.R.Ramesh Babu
2	CrI.Apl.10007/2019	Adithya T.J V/s Vijayakumar S.K.	Arguments	Udayashankar.T.T Yogananda.M.K
3	SC.10013/2016	State by Chikkanayakanahalli Police V/s Adhithya J	For F.D.T	Public Prosecutor S.T.K
4	SC.10027/2019	State by Chikkanayakanahalli Police V/s Chidanandaiah alias Chidanandamurthy	For F.D.T	Public Prosecutor Venu.C
5	CrI.R.P.10016/2018	B. C. Shanthappa V/s Nethravathi	Arguments	Krishnamurthy.B.G
6	CrI.Apl.10027/2018	Nazeer Ulla V/s Jagadeesh.S.J	Arguments	Krishnamurthy.B.G
7	CrI.Apl.10003/2019	Devaraju V/s Gangadhar	Arguments	Krishnamurthy.B.G Shivakumara
8	CrI.Apl.10009/2019	G. Sheshagiri V/s N.K. Swamy	Arguments	B.K.Channakeshava
9	CrI.Misc.10152/2020	Dileep V/s Excise Police Station, Tiptur	Arguments	Sathish.B Public Prosecutor
10	CrI.Apl.10006/2017	R.B.Murthy V/s State by Chikkanayakanahalli Police	Judgment	N.N.S P.P
11	CrI.Apl.10011/2017	Channegowda V/s L.Nanjegowda	Judgment	B.G.K B.D.J
12	CrI.Apl.10028/2017	RANGASWAMY V/s RAVIKUMAR	Judgment	Venu.C
13	CrI.Apl.10006/2018	Vishwanatha @ Esha V/s State by Kibbanahally Police	Judgment	Krishnamurthy.B.G Public Prosecutor
<b>AFTERNOON SESSION</b>				
14	CrI.Apl.10014/2019	Kodandaramaiah V/s Sharadamma	Orders	S.Chetan Nag
15	CrI.R.P.10034/2019	Manjegowda V/s STATE BY TIPTUR RURAL POLICE	Orders	Jagadeesh.B.D

16	CrI.R.P.10037/2019	Vinay D.R V/s State by Chikkanayakanahalli Police	Orders	Jagadeesh.B.D
17	CrI.Misc.10097/2020	Dayananda M V/s STATE BY HULIYAR POLICE	Orders	K.C.Vishwanath Public Prosecutor
18	CrI.R.P.10012/2018	Kantaraju V/s T.B.Chandrashekar	Steps	M.D
19	CrI.Misc.10154/2020	Naveenkumar R. V/s State by Chikkanayakanahalli Police	For objection	M.Dakshinamurthy Public Prosecutor
20	CrI.Misc.10155/2020	Lakshmakka @ Lakshmi V/s Excise P.S, Chikkanayakanahalli	For objection	G.Parameshwariah Public Prosecutor
21	RA.10033/2019	C.H. Satyanarayanawamy V/s Jayamma	Await Notice	Ramaswamy Iyengar.K.S
22	MVC.1532/2019	Deepak.R.M V/s S.H.Bharpur Singh	Await Notice	Krishnamurthy.H.R
23	RA.10024/2018	C.P.Nagarajkumar V/s C.K.Kumar	Arguments	Sathish.B
24	RA.10025/2018	Mohammad Anwar Sab V/s Noorjan	Hear on I.A	Udayakumar.T.K
25	RA.10030/2018	Drakshyinamma V/s The Land Acquisition Officer, Tiptur.	Hear on I.A	Adarsh.G.B
26	MVC.756/2019	Gangadhara V/s J.Parameshwara	Hear on I.A	Krishnamurthy.H.R B.K.C

Date: 24.06.2020  
Place: Tiptur

Sd/-  
V Addl. Dist. & Sessions Judge,  
Tiptur.

Senior Civil Judge and JMFC Court, Tiptur

Cause list on 25-06-2020

Morning session

Sl. No.	Case No.	Parties Names	Stage	Advocate Name
1	Misc 6/2016	Kempamma V/s LAO	Hear on IA	TNA V/s XXX
2	OS 47/2018	Corporation Bank V/s M/s Banashankari Power Looms	Hear on IA	MCN V/s XXX
3	RA 34/2016	Chankdrashekaraiiah V/s The Secretary	Arguments	KSRI V/s SS
4	RA 42/2016	Thimmappa V/s S.M. Marulasiddappa	Arguments	TKU V/s KNG
5	RA 1/2017	Kiranakshidevi V/s Shankaramma	Arguments	BGK V/s KSRI
6	RA 5/2017	Rudraiah V/s Nanjundappa	Arguments	GSN V/s SS
7	RA 17/2017	Revanasiddaiah V/s Shivalingaiah	Arguments	HCR V/s SS
8	RA 20/2017	Prathiba V/s Gurushanthaiah	Arguments	BDJ V/s SS
9	RA 26/2017	B.R. Ramaswamy V/s Gangadharaiah	Arguments	TKU V/s XXX
10	RA 50/2017	Shashikala V/s Renukarya	Arguments	KNG V/s SS
11	RA 38/2016	K.S. Rajappa V/s Siddalingaiah	Arguments	XXX V/s XXX
12	MA 9/2016	Narayanachar V/s N.C. Chandrashekar	Arguments	SK V/s NVS
13	RA 50/2016	Nanjappa V/s Hucchamma	Arguments	KSRI V/s TKU

**Senior Civil Judge and JMFC Court, Tiptur**

**Cause list on 25-06-2020**

**Afternoon session**

<b>Sl. No</b>	<b>Case No.</b>	<b>Parties Names</b>	<b>Stage</b>	<b>Advocate Name</b>
14	RA 71/2016	H.L. Jagadeesh V/s H.L. Rajanna	Arguments	SS V/s MCN
15	RA 4/2017	T.V. Nandeesh V/s Jayamma	Arguments	KSRI V/s KNG
16	RA 12/2017	M. Chandrashekar V/s Gangadharappa	Arguments	HL V/s BGC
17	RA 15/2017	Gangadharaiah V/s L. Shivanna	Arguments	TNN V/s HL
18	RA 16/2017	Thimmaiah V/s Bhagyamma	Arguments	KBL V/s TKU
19	RA 18/2017	Ramanna V/s Siddappa	Arguments	TNN V/s HL
20	RA 42/2017	Lakshamma V/s Kariyamma	Arguments	XXX V/s XXX
21	RA 43/2017	The president V/s Dankanachari	Arguments	BGK V/s KSRI
22	RA 57/2017	Marulappa V/s Siddappa	Arguments	TKU V/s KSRI
23	RA 60/2017	Ningamma V/s Gangamma	Arguments	TKU V/s MSS
24	CC 294/2019	Swamy H.D. V/s Shekar shetty	Hearing	KNG V/s XXX
25	CC 1001/2019	State by Tiptur Town Police V/s Daadapeer	For HBC	APP V/s XXX

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**Prl. Civil Judge and JMFC Court, Tiptur**

**Cause list on 25-06-2020  
Morning session**

Sl.No	Case No.	Parties Names	Stage	Advocate Name
1	CC 1198/2013	T.R Praveenakumara V/s Manjunatha	For arguments	GRM / MRP
2	CC 87/2016	Sunanda Murthy V/s Thimmegowda	For hearing	TKR / TBR
3	OS 23/2019	Somashekaraiah V/s Shivakumar	For hearing	BKC / KLA
4	OS 149/2018	Renukamma V/s Lingappa and others	For issues	NVS/ HSK/ TKU
5	OS 25/2015	Savithamma V/s Boregowda and others	For hearing	KSRI / TKR
6	OS 107/2015	Sowbhagyamma and others V/s Vishalakshamma	For hearing	KSRI / SS
7	OS 294 /2017	Janaradhana V/s Rama Subramanyem and others	For arguments	KSRI / HL
8	OS 35/2020	Narasimamurthy V/s Mahesh	For written statement	MRG
9	FDP 11/18	Nagarathnamma V/s Shankaramma	For hearing	TKU / KSRI
10	OS 33/15	Kempegowda and others V/s Rangaswamy and anothers	For argument	BDJ / FK/ MRG
<b>Afternoon session</b>				
11	OS 172/2017	Shivananjaiah @ Shivanna V/s Shivashankaraiah and others	For Judgment	KRD / KBL
12	OS 374/2017	G. Nagaraju V/s Hemakantha and others	For reply	KNG / SS
13	OS 341/2017	S. Raghavendra V/s Yallappa	For hearing	NCR
14	OS 197/2019	Gurubasappa V/s Basavalingappa	For issues	SKS / CCG
15	OS 207/2017	Rajanna.R V/s Gangmma and others	For issues	KRD / KTC
16	OS 343/2013	Basappa V/s Paramesh and others	For orders	BCB / TBR
17	OS 67/2016	Gangamma V/s Manjamma and others	For Judgment	TM / SMS
18	OS 309/2013	Vijaya Bank V/s C.N Subbanna and others	For Judgment	TKU
19	OS 289/2016	B.R. Vishvanatha V/s Kalpatharu Vidhya Samsthe	For issues	SS / TNN
20	CC 541/17	Shantha A.S V/s Channakeshavamurthy.B	Clarification	MCN/ KBL

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**ADDL. CIVIL JUDGE & JMFC, TIPTUR.****Cause list On 25.06.2020**

Sl No.	Case No	Parties Names	Stage	Advocate Name
<b>MORNING SESSION</b>				
1	<b>OS 116/2015</b>	Latha V/s Jayanna	Objection	HPM / TBR
2	<b>OS 255/2017</b>	Hemavathi v/s Tahsildar	Objection	KSRI
3	<b>OS 23/2018</b>	Shivananda V/s Niranjanamurthy	Objection	BDJ/CV
4	<b>EX 44/2018</b>	SriRamchits V/s Mallikarjunaiah	Objection	KBB/BGK
5	<b>EX 52/2018</b>	Mahesh V/s Deveramma and others	Objection	TNN/TVS/BK
6	<b>EX 61/2018</b>	Maheshwaraiah V/s Shivashankaraiah	Objection	BDJ/GPP
7	<b>OS 332/2015</b>	Gangamma V/s Lingaraju	For Addl. Ws	KRD/SS/MC
8	<b>FDP 5/2015</b>	Siddaveeramma V/s Eshwaraiah	Hearing	BGK/ KSRI/SS/MB
9	<b>FDP 2/2018</b>	Akkamahadevi V/s Siddagangamma	Hearing	BS/CV/BGK
10	<b>OS378/2017</b>	Vijaykumar v/s Bharati	Issues	MCA/MRG
<b>AFTERNOON SESSION</b>				
11	<b>OS 294/2018</b>	Rajanna V/s Madhu	Issues	MCN/GSN
12	<b>OS 86/2019</b>	Canara bank V/s Ayesha Sulthan Khanam and another	Issues	TNN/BGC
13	<b>OS 138/2019</b>	Prutvi Raj V/s Shivaswamy	Issues	TNN / KNG
14	<b>OS 208/2019</b>	Jayamma v/s Lakkamma	Issues	KBL/ HNSM
15	<b>OS 420/2015</b>	Basavaraju V/s Kumaraswamy	Argument	HNS/BGC
16	<b>EX 8/2019</b>	Syndicate Bank V/s Nagaraju and another	Clarification	MAA

17	<b>OS 328/2016</b>	Lohit V/s Dayananda	Hearing	MD/BDJ
18	<b>OS 272/2013</b>	Narayanachar v/s Chandrashekar	Additional Written statement	SK/CPS /NVS/TNN
19	<b>Ex 42/2014</b>	Ramanna V/s Rudrappa	Steps	TNN/KBL
20	C.misc 142/2020	Prema R B V/s Mallikarjuna and others	Orders	SVS

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